

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 345/2017
O.A. No. 1505/2015

New Delhi, this the 10th day of October, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Sunil Kumar Yadav,
S/o Shri Jagdish Prasad Yadav,
R/o Vill. Panera Post-Banar,
Teh-Kotpulti, Jaipur Rajasthan. .. Petitioner

(By Advocate : Shri Ajesh Luthra)

Versus

1. Shri Amulya Patnaik,
Commissioner of Police,
PHQ, MSO Building,
I.P. Estate,
New Delhi.
2. Dr. Joy N. Tirkey,
Deputy Commissioner of Police,
(Recruitment Cell),
New Police Lines,
Kingsway Camp, Delhi.
3. Shri G.S. Awana,
Deputy Commissioner of Police,
(Establishment) PHQ,
MSO Building,
I.P. Estate,
New Delhi-110002. .. Respondents

(By Advocate: Mrs. P.K. Gupta)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. When this matter is taken up for hearing, learned counsel for the respondents, while producing an order dated 21.09.2017 in WPC No.8447/2017 of the Hon'ble High Court of Delhi whereunder the Hon'ble High Court stayed the contempt proceedings till the next date of hearing, seeks closure of the CP. The copy of the order is taken on record.
3. In the circumstances and in view of the stay orders of the Hon'ble High Court, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the WPC is finally decided or the stay is vacated. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti/